224	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
90	Alibag		Sewerage
91	Kamptee		Sewerage
92	Katol*		Road
93	Saoner*		Road
94	Umred*		Road
95	Gondia		Sewerage
Totai	. 84		95

Agreement with Australia for development of smart cities

757. SHRI T.M. SELVAGANAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has tied up with Australia for development of smart cities;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has decided to set up two such cities in each State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

Action plan for infrastructure in urban areas

758. DR. T. SUBBARAMI REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether 50 per cent cities and towns in the country do not have access to basic services like water supply, sewerage system, solid waste management, storm water drainage etc.;

(b) if so, the details of such cities and towns where piped water supply, sewerage system, solid waste management and storm water drainage are either non-existent or are in a poor State, State-wise;

(c) whether the Union Government proposes to prepare an action plan to ensure that infrastructure in urban areas are developed keeping in view the place of population growth in urban areas;

- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Water supply and sanitation is a State subject and it is the responsibility of the State Government to provide and maintain such services. The Government of India does not maintain such details.

(c) to (e) Government of India has launched the Jawaharlal Nehru National Urban Renewal Mission of which two/components, i.e. Urban Infrastructure and Governance component and the Urban Infrastructure Development Schemes for Small and Medium Towns component which are implemented by the Ministry of Urban Development have the objective of covering all cities and towns with adequate infrastructure. In addition, other schemes are also being implemented such as North Eastern Region Urban Development Programme, 10% Lump Sum Scheme for North East Region including Sikkim, Scheme for Infrastructure Development of Satellite Towns. In all these schemes, the water and sewerage sector is assigned high priority. Details of the water and sanitation scheme approved under these schemes are given in Statement I, II, III, IV & V.

Statement-I

Jawaharlal Nehru National Urban Renewal Mission (JNNURM)-UIG (Urban Infrastructure and Governance)

(Rs. lakh)

Sl. No.	Sector	No. of Projects	Sanctioned Cost
1.	Water Supply	157	20,48,589.03
2.	Sewerage	112	14,98,002.28
3.	Solid Waste Management	44	1,97,286.44
4.	Storm Water Drainage	73	8,40,007.38

[RAJYA SABHA]

Unstarred Questions

Statement-II

Jawaharlal Nehru National Urban Renewal Mission (JNNURM) - UIDSSMT (Urban Infrastructure Development Scheme for Small and Medium Towns)

(Rs. crores)

(Rs. lakh)

Sl. No.	Sector	No. of Projects	Sanctioned Cost
1.	Water Supply	452	8891.54
2.	Sewerage	89	2820.07
3.	Solid Waste Management	56	342.02
4.	Storm Water Drainage	68	811.47

Statement-III

North Eastern Region Urban Development Programme (NERUDP)

Sl. No.	Sector	No. of Projects	Sanctioned Cost
1.	Watsr Supply	4	4690.00
2.	Sewerage	0	0
3.	Solid Waste Management	2	1891.00
4.	Storm Water Drainage	0	0

Statement-IV

Status of projects under Urban Infrastructure Development Scheme in Satellite Towns (UIDSST)

			(Rs. lakh)
Sl. No.	Sector	No. of Projects	Sanctioned Cost
1.	Water Supply	4	19455.41
2.	Sewerage	5	23274.91
3.	Solid Waste Management	4	6779.96
4.	Storm Water Drainage	0	0

Written Answers to

Statement-V

Status of projects under the Scheme of 10% Lump-sum Provision Scheme for North Eastern Region including Sikkim

(Rs. lakh)

Sl. No.	Sector	No. of Projects	Sanctioned Cost
1.	Water Supply	23	18378.72
2.	Sewerage	0	0
3.	Solid Waste Management	5	1670.52
4.	Storm Water Drainage	20	19884.55

Allotment of shops and stalls for disabled persons

159. SHRI RANBIR SINGH PARJAPATI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of facilities being given to disabled persons having more than 50 per cent disability;

(b) whether there is any proposal to allot shops and stalls in favour of disabled persons on nominal rent to enable them to earn their livelihood;

(c) the details of shops owned by Directorate of Estates, Delhi Development Authority, New Delhi Municipal Corporation and Municipal Corporation of Delhi lying vacant in Delhi and how many of them are reserved for physically handicapped persons; and

(d) the reasons for those shops lying vacant and what steps have been taken to allot the shops/stalls to physically handicapped persons?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) The Department of Social Welfare, Government of National Capital Territory of Delhi (GNCTD) organizes General Disability Camps in various Districts, wherein facilities like issuance of disability certificates by authorized area hospitals, issuance of identity card by Deputy Commissioner's Office, issuance of Delhi Transport Corporation (DTC) bus passes, distribution of Financial Assistance Scheme forms, registration of disabled children in Government schools, etc. are provided to the disabled persons at one focal point.